## Annexure-1 Name of the corporate debtor: G.S. Constro & Infra Private Limited; Date of commencement of CIRP – 20.10.2023; List of creditors as on: 26.12.2023

## List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	of	Details of claim received		Details of claim admitted						Amount of		Amount of claim	Amount of claim	Remark s, if any
	Credi t-or	2	claimed	Amount of claim admitted		Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC	continge- nt claim	Mutual dues, that may be set-off		under verifica- tion	
		23	17954191 0	179541910	Secured	179541910	0	No	49.20%	0	0	0		The claim has been provisionall y admitted